

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Se. No. 7

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 38 / (MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. J.P. Infra Constructions Pvt Ltd

SECTION OF THE COMPANIES ACT: 230-232 OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	<u>Ajit Singh</u> <u>Tawar</u>	<u>Advocate for</u> <u>Applicant</u>	<u>Tawar</u>

Common Order

6. CSA 36/230-232/NCLT/MB//MAH/2017
CSA 37/230-232/NCLT/MB//MAH/2017
7. CSA 38/230-232/NCLT/MB//MAH/2017
CSA 39/230-232/NCLT/MB//MAH/2017
8. CSA 41/230-232/NCLT/MB//MAH/2017
CSA 42/230-232/NCLT/MB//MAH/2017

On withdrawal Memo given by the Applicant Companies, CSA 36 & 37, CSA
38 & 39, CSA 41 & 42 of 2017 are hereby dismissed as withdrawn.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)